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Chhattisgarh Nagar Tatha Gram Nivesh (Sanshodhan) Adhiniyam, 2004

20 of 2004

[13 January 2005]

CONTENTS

- 1. Short Title And Commencement
- 2. Omission Of Clause (Ee) Of Section 2
- 3. Omission Of Sub-Section (1) And (2) Of Section 38-A
- 4. Omission Of Section 39-A
- 5. Omission Of Section 40-A And 40-B
- 6. Omission Of Section 63-B, 63-C, 63-D And 63-E

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An Act further to amend the Chhattisgarh-Nagar Tatha Gram Nivesh Adhiniyam, 1973. Be it enacted by the Chhattisgarh Legislature in the Fifty-fifth Year of the Republic of India as follows:-- * Published in C.G. Rajpatra (Asadharan) dated 13-1-2005 page 18(3).

1. Short Title And Commencement :-

- (i) This Act may be called the Chhattisgarh Nagar Tatha Gram Nivesh (Sanshodhan) Adhiniyam, 2004.
- (ii) It shall come into force from the date of its publication in the official Gazette.

2. Omission Of Clause (Ee) Of Section 2:-

Clause (ee) of Section 2 of the Chhattisgarh Nagar Tatha Gram Nivesh Adhiniyam, 1973 (No. 23 of 1973) (hereinafter referred to as the Principal Act), shall be omitted.

3. Omission Of Sub-Section (1) And (2) Of Section 38-A:

Sub-Section (1) and (2) of Section 38-A of the Principal Act, shall be omitted.

4. Omission Of Section 39-A:

Section 39-A of the Principal Act, shall be omitted.

5. Omission Of Section 40-A And 40-B:

Section 40-A and 40-B of the Principal Act, shall be omitted.

6. Omission Of Section 63-B, 63-C, 63-D And 63-E:-

Section 63-B, 63-C, 63-D and 63-E of the Principal Act, shall be omitted.